

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO.1034/99

DATE OF ORDER : 13.10.1999

Between :-

Khandu Munjaji

... Applicant

And

1. The Divisional Railway Manager,  
Hyd. Division, SC Rlys, Sec'bad.
2. The Asst. Personnel Officer, Hyd, Division,  
SC Rlys, Sec'bad.
3. Mr.Vaman Kishan

... Respondents

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Counsel for the Applicant : Shri S.Laxma Reddy

Counsel for the Respondents : Shri J.R.Gopal Rao, SC for Rlys

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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... 2.

*2*

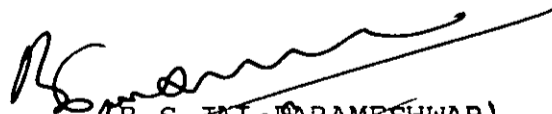
(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

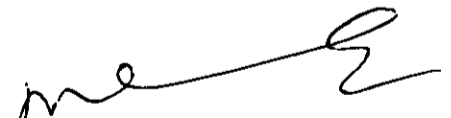
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Heard Sri S.Laxma Reddy, learned counsel for the applicant and Sri JR Gopal Rao, learned Standing Counsel for the Respondents. Sri Guru Swamy, A.P.O., Hyderabad Division (Mechanical) was present.


2. This OA is filed challenging the reversion order of the applicant dated 16.4.1999 (Annexure-II page-11 to the OA) from the post of Ballast Train Checker in the scale of pay of Rs.3050-4590 (RP-97) to the lower post of Helper in the scale of 2650-4000 (RP-97). Sri Guruswamy, APO (Mechanical), Hyd. Division has categorically admitted without any hesitation that the reversion order is irregular. Hence he submitted that the applicant should not be reverted. In view of the above, no further order is necessary in this OA. Consequential benefits arising out of retaining the applicant <sup>as</sup> ~~in~~ Ballast Train Checker ~~is~~ should be extended to the applicant.

3. No order as to costs.

  
 (B.S. JAI PARAMESHWAR)  
 Member (J)  
 13/10/99

  
 (R. RANGARAJAN)  
 Member (A)

Dated: 13th October, 1999.  
 Dictated in Open Court.

  
 15/10/99

avl/

1ST AND 2ND COURT

29/10/99

COPY TO :-

1. HOHND
2. HRRN M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE - CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN :  
MEMBER (ADMN.)

THE HON'BLE MR. S.S. JAI PARAMESWAR  
MEMBER (JUDL.)

\* \* \*

DATE OF ORDER:

13/10/99

MA/RA/CP.NO.

IN

GA. No.

1034/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

CP CLOSED

RA CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS

6 copies

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal प्रेषण / DESPATCH
25 OCT 1999
HYDERABAD BENCH